

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.25612/2023

(Arising out of impugned final judgment and order dated 20-10-2023 in WP No. 3680/2023 passed by the High Court of Judicature at Bombay at Nagpur)

GANESHKUMAR RAJESHWARRAO SELUKAR & ORS.

Petitioner(s)

VERSUS

MAHENDRA BHASKAR LIMAYE & ORS.

Respondent(s)

(IA No. 2417/2024 - APPLICATION FOR MODIFICATION OF PARTY DETAILS / CHALLENGED JUDGEMENT DETAILS

IA No. 60618/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 241631/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 254904/2023 - CLARIFICATION/DIRECTION

IA No. 231990/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 231993/2023 - EXEMPTION FROM FILING O.T.

IA No. 241675/2023 - EXEMPTION FROM FILING O.T.

IA No. 60620/2024 - EXEMPTION FROM FILING O.T.

IA No. 1728/2024 - EXEMPTION FROM FILING O.T.

IA No. 235428/2023 - INTERVENTION APPLICATION

IA No. 247481/2023 - INTERVENTION APPLICATION

IA No. 244602/2023 - INTERVENTION APPLICATION

IA No. 241672/2023 - INTERVENTION APPLICATION

IA No. 241065/2023 - INTERVENTION APPLICATION

IA No. 237459/2023 - INTERVENTION/IMPLEADMENT

IA No. 1522/2024 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 26172-26174/2023 (IX)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 244830/2023

FOR EXEMPTION FROM FILING O.T. ON IA 268112/2023

FOR EXEMPTION FROM FILING O.T. ON IA 268693/2023

FOR impleading party ON IA 603/2024

FOR INTERVENTION/IMPLEADMENT ON IA 603/2024

FOR EXEMPTION FROM FILING O.T. ON IA 2130/2024

FOR EXEMPTION FROM FILING O.T. ON IA 2222/2024

FOR INTERVENTION APPLICATION ON IA 95646/2024

IA No. 244830/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 268693/2023 - EXEMPTION FROM FILING O.T.

IA No. 268112/2023 - EXEMPTION FROM FILING O.T.

IA No. 2222/2024 - EXEMPTION FROM FILING O.T.

IA No. 2130/2024 - EXEMPTION FROM FILING O.T.

IA No. 95646/2024 - INTERVENTION APPLICATION
IA No. 603/2024 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 26881/2023 (IX)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
242864/2023

FOR EXEMPTION FROM FILING O.T. ON IA 242866/2023

IA No. 242864/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 242866/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 26582/2023 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
249793/2023

FOR EXEMPTION FROM FILING O.T. ON IA 249794/2023

IA No. 249793/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 249794/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 26581/2023 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
249791/2023

FOR EXEMPTION FROM FILING O.T. ON IA 249792/2023

IA No. 249791/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 249792/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 27352/2023 (IX)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
257153/2023

FOR EXEMPTION FROM FILING O.T. ON IA 257154/2023

IA No. 257153/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 257154/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 639-641/2024 (IX)

(FOR EXEMPTION FROM FILING O.T. ON IA 3811/2024

FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 51654/2024

FOR CLARIFICATION/DIRECTION ON IA 97449/2024

IA No. 97449/2024 - CLARIFICATION/DIRECTION

IA No. 3811/2024 - EXEMPTION FROM FILING O.T.

IA No. 51654/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

SLP(C) No. 5866/2024 (XII-A)

(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
59784/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
65874/2024

IA No. 59784/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 65874/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 8081/2024 (XII-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 81627/2024

IA No. 81627/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE SANJAY KAROL

[VACATION BENCH]

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Mr. Kumar Gaurav, Adv.
Mr. Sharad Kumar, Adv.**

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Mr. Abhinav Thakur, Adv.

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Ms. Karishma Rajput, Adv.
Ms. Sagrika Arya, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Vinod Khera, Adv.
Mr. Rajat Srivastav, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The only way to resolve this highly contested dispute is hold a final hearing and decide all issues finally.
2. For the purpose, post these matters for final hearing on 27.05.2024.
3. In the meanwhile, as an interim measure, those of the applicants who are still in service, shall be continued till further orders.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)
COURT MASTER (NSH)